| 66 | Written Answers to | [RAJYA SABHA] | | Unstarred Questions |
|-----|-------------------------------------|-----------------|----------|---------------------|
| 1 | 2 | 3 | 4 | 5 |
| 6. | | Vietnam Soc Rep | 675.57 | 588.82 |
| 7. | | Unspecified | 6905.32 | 492.91 |
| 8. | | UK | 519.65 | 470.97 |
| 9. | | Germany | 432.27 | 408.16 |
| 10. | | Thailand | 449.80 | 403.83 |
| | Total (Import from above countries) | | 16492.86 | 10689.26 |
| | (Others) Total | | 25297.69 | 17246.15 |

Source: DGCI&S, Kolkata.

Objections of State Farmers' Commissions on FTAs

1294. SHRI TIRUCHI SIVA:

SHRI K.K. RAGESH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether State Governments, including their State Farmers' Commissions or Agriculture Commissions, have objected to Free Trade Agreements (FTAs) being negotiated by the Centre and ramifications of the same on agriculture; and
 - (b) if so, the details thereof and action taken by the Ministry thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): (a) and (b) No Sir, while negotiating Free Trade Agreements(FTAs) the stakeholders, including State Governments are regularly consulted. The agreements also provide for maintaining sensitive/negative lists of items to safeguard certain items of interest to a partner country. The Government has largely adopted a conservative policy on agricultural products by keeping them in the negative list of FTAs.

Dismantling of FIPB

1295. SHRI KAPIL SIBAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government has dismantled the Foreign Investment Promotion Board (FIPB), if so, the details thereof;